

REPORT OF C.A.G. OF INDIA FOR 1980-81—UNION GOVERNMENT (POSTS AND TELEGRAPHS), UNION GOVERNMENT APPROPRIATION ACCOUNTS (POSTS AND TELEGRAPHS) FOR 1980-81 THIRTEENTH VALUATION REPORT OF L.I.C AS ON 31-3-1981 AND NOTIFICATION UNDER CUSTOMS ACT, 1962.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1980-81—Union Government (Posts and Telegraphs) under article 151(1) of the Constitution. [*Placed in Library. See No. LT-4000/82*].
- (2) A copy of the Union Government Appropriation Accounts (Posts and Telegraphs) for the year 1980-81 (Hindi and English versions). [*Placed in Library. See No. LT-4001/82*].
- (3) A copy of the Thirteenth Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India as on the 31st March, 1981, under section 29 of the Life Insurance Corporation Act, 1956. [*Placed in Library. See No. LT-4002/82*].
- (4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:

(i) G.S.R. 353 published in Gazette of India dated the 10th April, 1982 together with an explanatory memorandum making certain amendment to Notifications No. 70-Customs dated the 25th March, 1978 so as to add one more primary product of Nepalese origin that

has been found to qualify for preferential entry into India under the Indo-Nepal Treaty of Trade, 1978.

(ii) G.S.R. 354 published in Gazette of India dated the 10th April, 1982, together with an explanatory memorandum making certain amendment to Notification No. 132-Customs dated the 2nd July, 1980 so as to add three more products of Nepalese origin found as per the agreed procedure, to qualify for preferential entry into India under the Indo-Nepal Treaty of Trade, 1978.

(iii) G.S.R. 319(E) published in Gazette of India dated the 16th April, 1982 together with an explanatory memorandum making certain amendment to Notification No. 150-Customs dated the 25th May, 1981 so as to include Stainless Steel 'circles' also for the benefit of concessional rate of 220 per cent *ad valorem* [*Placed in Library. See No. LT-4003/82*].

REVIEW ON AND ANNUAL REPORT OF SPICES EXPORT PROMOTION COUNCIL, ERNAKULAM, COCHIN FOR 1980-81 AND STATEMENT FOR DELAY, REVIEW ON AND ANNUAL REPORT OF ENGINEERING EXPERT PROMOTION COUNCIL, CALCUTTA FOR 1980-81 AND STATEMENT FOR DELAY, REVIEW ON AND ANNUAL REPORT OF CASHEW EXPORT PROMOTION COUNCIL, COCHIN FOR 1980-81 AND STATEMENT FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Export

Promotion Council, Ernakulam, Cochin, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Spices Export Promotion Council, Ernakulam, Cochin, for the year 1980-81.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4004/82].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering Export Promotion Council, Calcutta, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Engineering Export Promotion Council, Calcutta, for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-4005/82].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council, Cochin, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cashew Export Promotion Council, Cochin, for the year 1980-81.

(6) A statement (Hindi and English versions) showing

reasons for delay in laying the papers mentioned at (5) above. [Place in Library. See No. LT-4006/82].

12.02 hrs.

PUBLIC ACCOUNTS COMMITTEE

NINETIETH, NINETY-FIRST, NINETY-FIFTH & NINETY-SIXTH REPORTS

SHRI SATISH AGARWAL (Jaipur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

(i) Ninetieth Report on Food for Work Programme.

(ii) Ninety-first Report on Incorrect computation of business income.

(iii) Ninety-fifth Report on Action Taken on Fifty-third Report on Review of Inventory holding patterns in the military engineer services in a Command.

(iv) Ninety-sixth Report on Union Excise Duties—Electric motors and cotton textiles.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTIETH REPORT & MINUTES

श्री हीरालाल आर. परमार (पाटन) : अध्यक्ष महोदय, मैं राष्ट्रीय वस्त्र निगम लिमिटेड के बारे में सरकारी उपक्रमों संबंधी समिति का 40वां प्रतिवेद (हिन्दी तथा अंग्रेजी संस्करण) तथा समिति की (हिन्दी तथा अंग्रेजी संस्करण) तथा समिति करता हूँ।
